

Reservation facilities to Handicapped in Private Sector

2067. SHRIMATI JAYANTI PATNAIK:

SHRI JAI NARAIN ROAT:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government has taken decision to extend reservation facilities to the Physically handicapped in private sector;

(b) if so, whether necessary guidelines have been sent to the private sectors of various States and Union Territories;

(c) the basis on which such reservation facilities are going to be provided by the private sectors; and

(d) the progress made so far in the implementation of such proposal?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). The Ministry of Social Welfare has set up a "Working Group on Legislation" to consider all aspects of welfare of the handicapped and suggest a comprehensive draft Legislation for the purpose. The report of the Working Group is awaited. The question of reservation of posts in the private sector for the physically handicapped persons will be examined along with other recommendations of the Working Group.

Nomination of a Deaf to Parliament.

2068. SHRI RAJESH KUMAR SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the First National Conference for Deaf Women was held in New Delhi in the month of October, 1981;

(b) if so, the number of delegates who participated and the nature of discussions held; and

(c) whether Conference has represented to Government for nomination of a disabled person to Parliament and if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). The Delhi Foundation of Deaf Women, New Delhi, a voluntary organisation, organised a national Conference for deaf women in New Delhi in October, 1981. The Ministry has not received information from the said organisation about the number of participants, nature of discussions, recommendations of the Conference.

Setting up of Indian Medicines Pharmaceutical coordination Ltd. Ayurvedic Medicines firms and Location thereof

2069. SHRI M. RAM GOPAL REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have decided to set up an Indian Medicines Pharmaceutical Corporation Ltd.;

(b) if so, what will be the functions of this Corporation;

(c) when it will commence production;

(d) the total expenditure involved; and

(e) the place where this Corporation will be set up?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) The main objectives are to collect good quality herbs, their cultivation in adequate quantities and manufacture of medicines of Indian Systems of Medicine.